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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH AT PUNE**

Original Application No. 26/2023(WZ)

Vanashakti & Anr

... Applicant

v/s

Thane Municipal Corporation & Ors.

... Respondents

**Additional Affidavit in Reply on behalf of the Respondent
No. 05- MPCB.**

I, Kiran Hasabnis, Aged-Adult, Occupation-Service, the Regional Officer of the Maharashtra Pollution Control Board at Thane i.e. Respondent No. 2, having office at Plot No. P 30, 5th Floor, Office Complex Building, Wagle Industrial Estate, Mulund Check Naka, Thane (West) 400604, do hereby solemnly affirm and state as under :

- (1) I say and submit that this Hon'ble NGT vide Order dtd.3/10/2024 directed the Respondent-MPCB to calculate the amount of Environmental Compensation beyond the period of 30/4/2024.
- (2) In compliance of this Hon'ble Tribunal Order dtd.3/10/2024 the Respondent-Board has calculated the Environmental Compesantion for the additional period from 01/05/2024 to 30/4/2025 is Rs.120 Lakhs and accordingly, the Respondent Board has given an opportunity of personal hearing to the Respondent No.1-Thane Municipal Corporation (TMC) on 13/6/2025, however, Respondent No.1-TMC has failed to



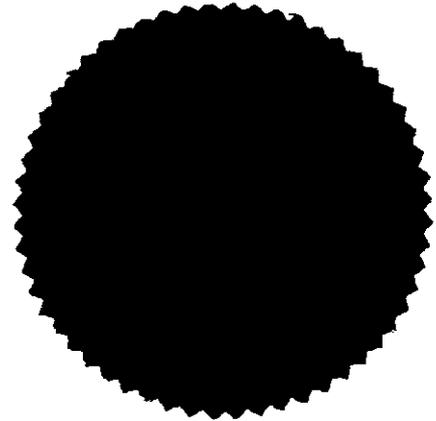
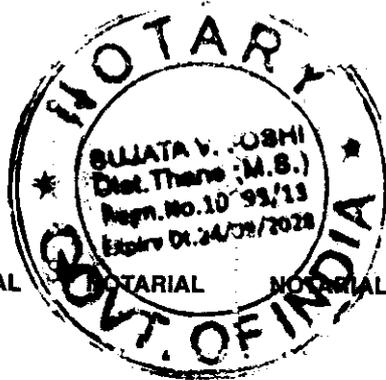
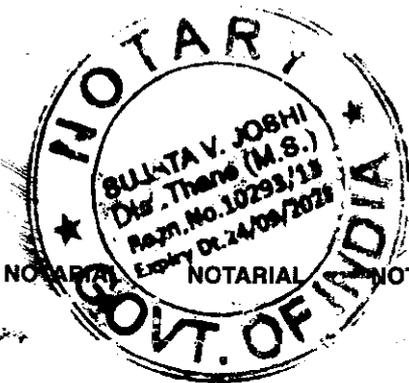
attend the hearing. The Respondent Board vide corrigendum letter dated 02/07/2025 directed to the Respondent No.1 TMC to deposit the total amount of Rs.10.20 crores towards the Environmental Compensation upto 30/4/2025. A copy of the letter dated 02/07/2025 is enclosed herewith and marked as an Annexure-'I'.



Solemnly affirmed on this 02 day of July 2025 at Thane.

For and on behalf of the Maharashtra Pollution Control Board,


(Kiran Hasabnis)
Regional Officer, Thane



BEFORE ME
NOTARY



SUJATA V. JOSHI
ADVOCATE & NOTARY
101/102, Vishal Bldg., Station Road,
Kalwa (W), Thane-400 605.

NOTED & REGISTERED
Sr. No. 6057/2025

- 2 JUL 2025

MAHARASHTRA POLLUTION CONTROL BOARD

Annexure - 9

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Tel : 25802272		Regional Office, Thane
Fax : 25805398		5 th Floor, Office Complex Bldg.,
Website: http://mpcb.gov.in		Near Mulund Check Naka,
E-mail Id: rothane@mpcb.gov.in		Wagle Estate, Thane-400 604.

No. MPCB/ROT/ 921

Date:- 02/07/2025

To,
Deputy Municipal Commissioner (SWM),
Thane Municipal Corporation,
Panchpakhadi, Thane (W).



Your Service is Our Duty

Sub: - Corrigendum for deposition of Environment Compensation...

- Ref:** 1) Hon'ble NGT Order dated 07.08.2023.
2) This office letter no. MPCB/ROT/188, dtd. 25.04.2024.
3) Hon'ble NGT Order dated 03.10.2024.

Vanashakti & Anr. has filed an Original Application bearing No. 26/2023 (WZ) before the Hon'ble NGT against the illegal MSW dumping at Diva dumping ground.

In the aforesaid matter, the Hon'ble NGT vide order dated 16.02.2024 & based on non compliance period, you were directed vide letter ref. at sr. no. 2, to deposit an amount of Rs. 900/-Lakh (Rupees Nine Hundred lakh only) for period up to 30.04.2024 towards the damage already caused to the environment and recovery of environment compensation as per 'Polluter's Pay Principle' to the Maharashtra Pollution Control Board within a period of 15 days from the date of receipt of the letter, however till date you have not deposited the environment compensation.

Vide this office letter dtd. 06.06.2025, you were instructed to deposit Rs. 1.20 Crs till period 30.04.2025, however the corrected amount is Rs. 10.20 Crs till period 30.04.2025.

Vide this office letter dtd. 25.04.2024, you are instructed to deposit Rs. 900 Lakh as a EDC, however you have failed to deposit the same. Also, as per NGT Order dtd. 03.10.2024, this office has calculated EDC from period 01.05.2024 to 30.04.2025 which is 120 Lakh, hence total cumulative EDC till period 30.04.2025 is Rs. 10.20 Crs.

This office had given opportunity of personal hearing on 13.06.2025 to submit your say about the Environment Compensation, however your representative has not attended the personal hearing.

In view of above, you are directed to deposit total amount of EC ie. Rs. 10.20 Crs (Rs. Ten Crore and twenty Lakh only) till period of 30.04.2025.

This is issued with the approval of the competent authorities of the Board.


(Kiran N. Hasabnis)
Regional Officer, Thane

Copies submitted to :-

1. Assistant Secretary (Technical), MPCB, Mumbai- for information.
2. Law Officer, MPCB, Mumbai- for information.

